

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 3521 /A.

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Hirendra Kashyap,
District & Sessions Judge, Tirap,
Khonsa, Arunachal Pradesh.

Dated Guwahati, 6th October, 2020.

Sub:- Station leave permission.

Ref:- Email dated 06.10.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the evening of 09.10.2020 till 11.10.2020, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/3522-1A, dated 6.10.2020

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Bench, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

REGISTRAR (VIGILANCE)

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